

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2017 &
IA NO. 394 OF 2017**

Dated: 22nd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Dina Metals Limited

...Appellant(s)

Vs.

**Bihar Electricity Regulatory Commission &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Krishna Kant Dubey
Mr. Sanjay Kr. Dubey
Mr. Suraj Smdarshi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.01.2019.**

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson